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IN THE HIGH COURT OF DELHI AT NEW DELHI

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O.M.P. (COMM) 474/2022 & CAV 382/2022, I.A. 19467/2022, I.A. 19468/2022, I.A. 19469/2022, I.A. 3679/2023

MUNICIPAL CORPORATION OF DELHI

.....Petitioner

Through:

versus

MR. SUMIT SINGLA

.....Respondent

Through: Mr. Jayant Mehta, Sr. Adv. with Ms. Aastha Mehta, Ms. Ayushi Kumar, Ms. Prerna Mohapatra, Ms. Prina Sharma, Advs.

CORAM:

HON'BLE MR. JUSTICE JASMEET SINGH

ORDER

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28.10.2024

List on 18.01.2025

JASMEET SINGH, J

OCTOBER 24, 2024

Click here to check corrigendum, if any